

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**Appeal No. 193 of 2011 &
I.A. Nos. 293 & 300 of 2011**

Dated: 16th December, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

**DLF Utilities Limited
Versus**

....Appellant (s)

H.E.R.C. & Ors.

... Respondent (s)

Counsel for the Appellant (s) : Mr. S. Ganesh, Sr. Adv. with
Mr. Dushyant Manocha

ORDER

Admit. Issue notice to the Respondents in the Appeal as well as in I.A. No. 293 of 2011 (Application for stay) returnable on 09.01.2012. Dasti service is permitted.

Post the matter on **09.01.2012.**

**(V. J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS

